

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 18 OF 2015 IN  
IA NO.187 OF 2015 IN  
APPEAL NO.21 OF 2014 & IA NO.251 OF 2015  
AND  
APPEAL NO. 204 OF 2015 & IA NO. 343 OF 2015**

**Dated: 21<sup>st</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**REVIEW PETITION NO. 18 OF 2015 IN  
IA NO.187 OF 2015 IN  
APPEAL NO.21 OF 2014 & IA NO.251 OF 2015**

**In the matter of :**

**Indian Wind Energy Association & Anr. ... Review Petitioner(s)/  
Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Review Petitioner(s)/  
Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Neha Garg for R-8 & R-9

Mr. R. Mishra  
Mr. Sanjeev Sxena for R-10

**APPEAL NO.204 OF 2015  
I.A. NO.343 OF 2015**

**In the matter of :**

**Indian Wind Energy Association & Anr. ... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Neha Garg for R-2  
Mr. G. Umapathy for R-4  
Mr. R. Mishra  
Mr. Sanjeev Sxena for R-10

### **ORDER**

Learned counsel for the appellant may file written submissions on or before 04.09.2017 after serving copy on the other side. Thereafter, learned counsel for the respondents may file written submissions on or before 18.09.2017 after serving copy on the other side.

List these matters for further hearing on **20.09.2017.**

**(I.J.Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/vt